

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.370**

**TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2016/ASHADHA 28, 1938 (SAKA)**

**CRIMINAL ATTACKS**

**370. SHRI MULLAPPALLY RAMACHANDRAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether any representation has been received from the State Government of Kerala for referring some controversial political murders to CBI and if so, the details thereof;**

**(b) whether the Government is aware that several political murders/atrocities/ criminal attacks are prevalent in the northern part of Kerala; and**

**(c) if so, the details thereof and the action taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): As per available information the Government of Kerala had requested the Central Government to entrust the investigation of crime No. 780/2014 registered at Kathirur Police Station, District Kannur, relating to murder of Shri Elamthottathil Manoj, and crime No. 85/2014 registered at Edacherry Police Station, relating to murder of Shri T.P. Chandrashekharan, to CBI. The investigation of crime No. 780/2014 was entrusted to the CBI in October, 2014, but crime no. 85/2014 was not found to be a fit case for investigation by CBI.**

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